

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SANVI MILK AND
MILK PRODUCTS PRIVATE LIMITED (IN LIQUIDATION)**

Sr. No.	Particulars	Details
1.	Name of corporate debtor	Sanvi Milk And Milk Products Private Limited (In Liquidation)
2.	Date of incorporation of corporate debtor	June 23, 2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15549PN2017PTC171097
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: A/P-Mayani, Tal - Khatav Dist –Satara, Maharashtra – 417102 India
6.	Date of closure of Insolvency Resolution Process	February 24, 2023
7.	Liquidation commencement date of corporate debtor	February 24, 2023
8.	Name and registration number of the insolvency professional acting as liquidator	Indrajit Mukherjee Reg. No.: IBBI/IPA-001/IP-P-01533/2018-2019/12450
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. B 405, Siddhivinayak Twins, Plot No.9, Sector 17, Roadpali, Kalamboli, Navi Mumbai, Raigad, Maharashtra, 410218 Email id: indrajitmukherjee15@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Indrajit Mukherjee Kanchansobha Debt Resolution Advisors Pvt Ltd Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai – 400053 Email id: sanviliquidation@gmail.com
11.	Last date for submission of claims	March 26, 2023

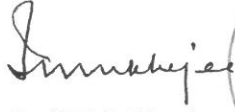
Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the M/s. Sanvi Milk And Milk Products Private Limited (in Liquidation) on February 24, 2023.

The stakeholders of M/s. Sanvi Milk And Milk Products Private Limited (in Liquidation) are hereby called upon to submit their claims with proof on or before March 26, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.



Submission of false or misleading proof of claims shall attract penalties.



Indrajit Mukherjee

Reg. No. IBB/I/PA-001/ ~~IP-P-01533~~/2018-2019/12450

AFA Certificate valid up to November 09, 2023

Sanvi Milk And Milk Products Private Limited (in liquidation)

Email – sanviliquidation@gmail.com

Contact No. - +91-7045312912

Date: February 25, 2023

Place: Mumbai